## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:4039 ANSWERED ON:03.08.2009 SEZ POLICY

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## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Special Economic Zone (SEZ) policy has incorporated provisions to protect interests of farmers especially in rural areas to ensure inclusive growth;
- (b) if so, the details thereof;
- (c) the number of persons getting displaced vis-a-vis those getting employed as a consequence of creation of SEZs;
- (d) whether SEZ policy includes provisions for rehabilitation of displaced persons;
- (e) if so, the details thereof;
- (f) whether the SEZ policy is being implemented in letter and spirit; and
- g) if so, the details thereof and if not, the reasons therefor?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) to (g): Land is a State subject. Land for Special Economic Zones (SEZs) is procured as per the policy and procedures of the respective State Governments. State Governments have been advised that in case of land acquisition for SEZs, first priority should be for acquisition of waste and barren land and if necessary single crop agricultural land could be acquired for the SEZs. If perforce a portion of double cropped agricultural land has to be acquired to meet the minimum area requirements, especially for multi-product SEZs, the same should not exceed 10% of the total land required for the SEZ. The Board of Approval on SEZs only considers those proposals, which have been duly recommended by the State Government. Further, pursuant to the decision of Empowered Group of Ministers (EGOM) in its meeting held on 5th April, 2007, the State Governments have been informed on 15th June, 2007 that the Board of Approval will not approve any SEZs where the State Governments have carried out or propose to carry out compulsory acquisition of land for such SEZs after 5th April, 2007. As regards rehabilitation of displaced persons, State Governments have their own policies and procedures to deal with.